

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 184/TT/2024

Subject : Petition for the determination of transmission tariff from COD to 31.3.2024 in respect of two transmission assets under "Augmentation of Transformation Capacity at 400/220 kV Kurukshetra (PG) & Patiala (PG) Sub-station".

Date of Hearing : **23.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL
Shri Amit Garg, PGCIL
Shri Ranjeet Kumar Pandey, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition had been filed for determination of the transmission tariff from the COD to 31.3.2024 for 2 Nos. Assets under the "Augmentation of Transformation Capacity at 400/220 kV Kurukshetra (PG) and Patiala (PG) Sub-station". He further submitted that the Petitioner, vide its affidavit dated 9.12.2024, has filed the information sought vide RoP dated 18.11.2024. He added that no reply had been filed by the Respondents.

2 After hearing the Petitioner's representative, the Commission directed the Respondents to file, as a last opportunity, their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week, thereafter.

3. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

Sd/-

(T. D. Pant)

Joint Chief (Law)

